

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

O.A. NO. 1356/94

New Delhi this the 5th day of August, 1994.

Shri N.V. Krishnan, Vice Chairman(A).

Shri C.J. Roy, Member(J).

1. The C.P.W.D. Architectural Asstt/Asstt (A.D.) Association, Represented through its General Secretary Shri Kushla Nand, Room No. 318, A Wing, Nirman Bhawan, New Delhi.
2. Harish Dua, Architectural Assistant, A-2, Nirman Vihar, Delhi-92.
3. J.K. Bhatnagar, Architectural Assistant, A-2, Minto Road Complex, New Delhi.

..Petitioners.

By Advocate Shri K.B.S. Rajan.

Versus

1. The Union of India through The Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
2. The Director General of Works, C.P.W.D. Nirman Bhawan, New Delhi.

..Respondents.

ORDER (ORAL)

Shri N.V. Krishnan.

Shri K.B.S. Rajan, learned counsel for the applicants, states that perhaps, there are possibilities of getting relief from the respondents in an out of court settlement. To facilitate this, he seeks permission to withdraw the O.A. with liberty to approach the Tribunal again whenever a grievance arises in this matter. In the circumstances, this O.A. is permitted to be withdrawn on the above terms. O.A. is dismissed as withdrawn.

(C.J. ROY)
MEMBER(J)

'SRD'

(N.V. KRISHNAN)
VICE CHAIRMAN(A)